



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,30th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/3489/2018</a>	URMILA DAS KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. P BORGHAIN	GA, ASSAM
2	<a href="#">WP(C)/2076/2021</a>	LABANYA GOGOI <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR. N K DEKA	SC, PNB
3	<a href="#">WP(C)/302/2022</a>	GHANASHYAM TELI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA TUN RAJKHOWA MR. R BORA	GA, ASSAM SC, REVENUE
4	<a href="#">WP(C)/5013/2023</a>	NIBARAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 30 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	MR S DUTTA (r-10,1- -19,21-23,27,28) MS. B S GOYAL (R-3,4) GA, ASSAM MR. B CHOUDHURY (R-6) MR. R BORPUJARI (r- 7,8,11,20,30) MR. B GOGOI (r- 7,8,11,20,30) MR P NAYAK (r- 7,8,11,20,30) MR. A J HAZARIKA (R-3,4) MS S MOCHAHARI (r- 10,12-19,21-23,27,28) MR. S DUTTA (r-10,1- -19,21-23,27,28) MS. N RAJMEDHI (3,4) MS P DAS (r-7,8,11,20,30) MS. P N SUMI (R-3,4) MR A CHALIHA (r- 7,8,11,20,30) MS. RUKMINI BARUA (r- 7,8,11,20,30) MS. PADMINI BARUA (r- 7,8,11,20,30) MS B CHAUHAN (R-3,4)

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LEAVE NOTE OF ADVOCATES FOR 30/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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22)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/7338/2016</a>	BULU KUMAR ROY and ANR. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MRM H AHMED MR.A HUSSAIN	GA, ASSAM MR.P K GOGOI(R-12) MR.H K GOGOIR-12 MR.S K PANDEY(R-12) MR M RAHMAN (R-5 TO 8)
2	<a href="#">WP(C)/3405/2018</a>	SAJID KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MD. S U AHMED MR. B DEORI MS. I KEITZAR	GA, ASSAM MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
3	<a href="#">WP(C)/3565/2024</a>	SUSHIL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA

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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">CRP/39/2016</a>	LAXMIPAT JAIN DUGGAR <b>Versus</b> ON THE DEATH OF GAURI SHANKAR AGARWAL HIS LEGAL HEIRS NAMELY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.P JAIN MR.R C SANCHATI MRS SANCHETI	MS.S SARMA(R-3) MR.A KABRA(R-3)
2	<a href="#">CRP/455/2016</a>	MAHSIN ALI <b>Versus</b> SUNIL CH. GHOSH and 7 ORS.	MR.A K PURKAYASTHA MR.M BHUYAN MR.S SARMA MR.M ALI MR.M S ALI	MR.D GOSWAMI(R-1,3,4&5) MR.SHEELADITYA(R-1,3,4&5)
3	<a href="#">WP(C)/7245/2016</a>	UNION OF INDIA and 4 ORS <b>Versus</b> PARTHA SARATHI ROY	MR.S C KEYALASSTT.S.G.I MRS. A GAYAN	
4	<a href="#">WP(C)/3310/2024</a>	DHIRU BHARALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU DR. R SARMAH(R-3,5) MS P SAHA(R-3,5)

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